COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 11 OF 2015 & IA NOS. 07, 08 & 388 OF 2016,</u> <u>APPEAL NO. 12 OF 2015, APPEAL NO. 13 OF 2015 AND</u> <u>APPEAL NO. 14 OF 2015</u>

Dated : 23rd August, 2017

<u>APPEAL NO. 11 OF 2015 &</u> IA NOS. 07, 08 & 388 OF 2016

In the matter of:

Dakshinachal Vidyut Vitran Nigam Ltd. Vs.	 Appellant(s)
Uttar Pradesh Electricity Regulatory Commission	 Respondent(s)
APPEAL NO. 12 OF 2015	
Paschimanchal Vidyut Vitran Nigam Ltd. Vs.	 Appellant(s)
Uttar Pradesh Electricity Regulatory Commission	 Respondent(s)
APPEAL NO. 13 OF 2015	
Purvanchal Vidyut Vitran Nigam Ltd. Vs.	 Appellant(s)
Uttar Pradesh Electricity Regulatory Commission	 Respondent(s)
APPEAL NO. 14 OF 2015	
Madhyanchal Vidyut Vitran Nigam Ltd. Vs.	 Appellant(s)
Uttar Pradesh Electricity Regulatory Commission	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matters are listed for hearing on <u>08.09.2017</u>.

PS/Court Master

vt